

(A)

(2)

Serial
No. of
OrderDate of
Order

Order with Signature

4. 8.4.97. This case has been filed on 1-10-96 and going on for one year. On the last three occasions i.e. on 13.1.97, 18.2.97 and 31.3.97 nobody appeared on behalf of the applicant. In this view of the matter, the S.A. is dismissed for default.

J. J. M.
Vice-Chairman
8/4/97

Defects removed.
For Regn. please.
Bul
31.12.96. SO(9)

For Admn. please.
Bul
10.1.97 Bench

For Admn. pt.
Ar
17/2/97 Bench

For Admn. pt.
Ar
25/2/97 Bench

For Admn. pt.
Ar
27/3/97 Bench

For Admn. pt.
Ar
27/4/97 Bench